

CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH

Dated the Tuesday 13th day of November Two Thousand And Eighteen

PRESENT:

THE HON'BLE MRS. JASMINE AHMED, MEMBER (J)
THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

C.P./310/113/2018
in
O.A./310/1158/2018

K.M. Babu,
Sr. Technical/C&W
Erode, Southern Railway,
Salem Division.

....Applicant

(By Advocate :M/s. Ratio Legis)

Versus

1. Mr. R.K. Kulshrestha,
The General Manager,
Southern Railway,
Park Town, Chennai-3;
2. S. Muthukumar,
The Sr. Divisional
Mechanical Engineer/C&W,
Southern Railway, Salem Division,
Soormanagal, Salem.Respondents

(By Advocate: None)

ORAL ORDER

(Pronounced by Hon'ble Mrs. Jasmine Ahmed, Member (J))

Mr. Vijaya Kumar, Learned Counsel appearing for the applicant in the C.P. submits that respondents are taking into consideration the transfer of the applicant and, therefore, the applicant does not want to pursue the Contempt Petition. Learned counsel for the applicant has also made an endorsement to the effect of withdraw the C.P. in the C.P. file.

2. Accordingly, the C.P. is dismissed having been withdrawn.

(R. RAMANUJAM)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

Asvs.

13.11.2018